

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1246- JK (LD) of 2024

DATED:- 23 - 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 23- 01 - 2024

No:-LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 1246-JK(LD) of 2024 dated 23.01.2024

| S. No. | Case Type/Case No./Case Year Petitioner Name V/s Respondent Name | OIC |
|--------|---|---|
| 1. | LPA 243/2023 Dharam Paul & Ors. V/s UT of J&K and Ors. | Sh. Vinay Khosla Additional Deputy Commissioner, Billawar |
| 2. | WP (C) No. 3249/2023 Puran Chand & Ors. V/s UT of J&K and Ors. | Anna Jamwal Tehsildar Nagri Parole |
| 3. | WP (C) No. 2715/2023 M/s S.K. Stone Crusher & Ors. V/s UT of J&K and Ors | Sh. Vishav Partap Singh Assistant Commissioner Revenue Kathua |
| 4. | WP (C) No. 3091/2023 Sham Lal Sharma V/s UT of J&K and Ors. | Dr. Vikram Kumar Tehsildar Kathua |
| 5. | WP (C) No. 393/2023 Kapoor Singh V/s UT of J&K and Ors. | Dr. Vikram Kumar Tehsildar Kathua |
| 6. | OWP No. 1514/2016 titled Midasir Ahmad Khan Vs Union of India and Ors | Ms. Afroza Bano (Assistant Commissioner Revenue Budgam) |

